

PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL

In the Court of T.C. SRIKANTH

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I (SPECIAL COURT FOR TRIAL OF CASES
FILED UNDER POCSO ACT)**

Cause List Dated 19-07-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) SPL.C	1/2021		A
<u>Evidnce</u>			
2) SPL.C	89/2015		
3) SPL.C	134/2015		
4) SPL.C	53/2016		
5) SPL.C	244/2016	SS TO WITNESSES	
6) SPL.C	246/2016		
7) SPL.C	184/2017		
8) SPL.C	59/2019		A
<u>Charge</u>			
9) SPL.C	198/2020		A Sri. Revanna
<u>HBC</u>			
10) SPL.C	163/2020		A
11) SPL.C	200/2020		A
<u>FDT</u>			
12) SPL.C	519/2020		A
<u>Nbw to Accused and Notice to sureties</u>			
13) SPL.C	76/2014		
14) SPL.C	170/2014		
15) SPL.C	53/2015		
16) SPL.C	199/2015		
17) SPL.C	154/2016		
18) SPL.C	394/2017		
19) SPL.C	203/2019		A
20) SPL.C	118/2020		A
21) SPL.C	173/2020		A
22) SPL.C	209/2021		A
